

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN (TECHNICAL MEMBER)**

APPLICATION NUMBER :

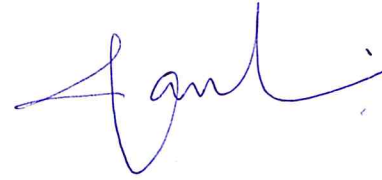
PETITION NUMBER : TP(HC)/CAA/120-124/17

**NAME OF THE TRANSFEROR
CO PVT LTD** : KALPATHARU INFRASTRUCTURE DEVELOPMENT

NAME OF THE TRANSFERRE : KALPATHARU ENTERPRISES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

<p>1) N. Ganesh C/o. LALITHAMMI SUBRAMANIAN & ASSOCIATES (PCS)</p>	<p>Transferor & Transferee Companies</p>	
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ORDER

Mr.N.Ganesh, PCS representing the petitioner present. It is on record that by order dated 31.03.2017, this Bench ordered dispensing with the meeting of the equity shareholders and creditors in respect of four Transferor companies and one Transferee company. Pursuant to the order, notice has been issued to the regulators and official liquidator. The petitioner also effected newspaper publication. However, M/s.Kalpatharu Infrastructure Development Company Pvt. Ltd. (3rd Transferor company) has withdrawn from the scheme of arrangement of amalgamation. Accordingly, the petitioner made submission on 31.03.2017 and we allowed the 3rd Transferor company to withdraw from the proposed scheme and directed the petitioner to amend the petition. Now, the petition is presented with the modification to the extent that the 3rd Transferor company is dropped from the proposed scheme. The petitioner company is directed to issue notice of hearing of the petition, mentioning the fact that the M/s.Kalpatharu Infrastructure Development Company Private Ltd. has withdrawn from the proposed scheme. Notice shall be issued at least not less than ten days the date fixed for hearing the petition. Notice shall be issued in the same newspapers as given previously. Matter is posted for further hearing. Put up on 20.07.2017 at 10.30 A.M.


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))